# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 296 TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2017

## DISCLOSURE OF CLINICAL TRIALS RESULTS

### 296. SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether WHO has recommended to disclose the clinical trials results;
- (b) if so, whether the Government has a policy to disclose the result of clinical trials; and
- (c) the other steps taken by the Government in this regard?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (FAGGAN SINGH KULASTE)

- (a): WHO issued a statement proposing Public Disclosure of Clinical Trial Results on 14.04.2015.
- (b) & (c): The Indian Council of Medical Research maintains a Clinical Trial Registry and before initiating a clinical trial, it is mandatory to register with Clinical Trials Registry-India (CTRI). Further, after completion of a clinical trial, it is mandatory to submit summary to CTRI.